

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015
&
APPEAL No. 272 of 2015 & IA No. 440 of 2015

Dated: 04th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015

In the matter of:

M/s. Maithon Power Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Partik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Paramhans for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.2

APPEAL No. 272 of 2015 & IA No. 440 of 2015

In the matter of:

M/s Maithon Power Ltd. ...Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.2

ORDER

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **12.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson